

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

222. IA/397/2022 IA/1224/2022 IA/2859/2022 IA/1919/2023 IA/1920/2023

IA/2685/2023 C.P. (IB)/2534(MB)2019

IN THE MATTER OF

Hingiri Textiles

VS

Shirt Company Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent:

ORDER

Adjourned to **20.08.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)